GOVERNMENT OF INDIA MINISTRY OF PANCHAYATI RAJ

LOK SABHA

UNSTARRED QUESTION NO. †311

ANSWERED ON: 05.12.2023

Funds for Development of Gram Panchayats

†311: SHRI RAJIV RANJAN SINGH ALIAS LALAN SINGH:

SHRI KAUSHALENDRA KUMAR:

Will the Minister of Panchayati Raj be pleased to state;

(a) whether the Government has released any funds for development of Gram

Panchayats, Nagar Panchayats, Corporations and Municipalities in Bihar;

(b) if so, the details of the funds released by the Government, project-wise during the last

five years;

(c) whether the Government follows certain criteria in this system; and

(d) if so, the details thereof?

ANSWER

THE MINISTER OF STATE FOR PANCHAYATI RAJ

(SHRI KAPIL MORESHWAR PATIL)

(a) & (b) The subject of Rural Local Bodies is the mandate of Ministry of Panchayati Raj

(MoPR) and that of Urban Local Bodies (ULBs) is the mandate of Ministry of Housing and

Urban Affairs (MoHUA).

For the Gram Panchayat development in the State of Bihar, a sum of Rs. 22552.81 crore has

been released under the fourteenth and fifteenth Central Finance Commissions Grants,

Rashtriya Gram Swaraj Abhiyan (RGSA) and Incentivisation of Panchayat (IoP) schemes of

MoPR during the last five years.

As per information received from the MoHUA, a sum of Rs. 6832.47 crore has been released

for ULBs through the State under Fourteenth and Fifteenth Central Finance Commissions

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Grants during the last five years. Further, under its Atal Mission for Rejuvenation and Urban Transformation-2.O (AMRUT-2.0), MoHUA has released funds to the tune of Rs.1055.57 crore to the State of Bihar as the Central Share out of the allocated Rs.1164.80 crore for the AMRUT-2.0 period for the urban development.

(c) & (d) The release of Central Finance Commission grants to RLBs/ULBs are regulated as per the yardstick criteria, rules and norms provided in the guidelines issued by the Ministry of Finance (MoF) from time to time based on the recommendations of the respective Finance Commissions. Under the RGSA scheme of the MoPR, the funding pattern is 60% Central Share and 40% State share. For the North-eastern States the share is 10%. Under the IoP scheme of MoPR, the incentivisation to Panchayats is 100% from the Centre. Funding pattern of projects under AMRUT of MoHUA is as below:

ULBs	Central share
Cities with a population of	One-third of the project cost as grant
above 10 lakh.	from GoI
Cities/towns with population up to 10 lakh.	One-half of the project cost as grant
Union Territories	100% project funds by Centre
North-eastern States and Himalayan States	90% of the project funds by Centre
